

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF EICHER POLARIS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Eicher Polaris Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	October 10, 2012
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Companies Act 1956
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE	U34300DL2012PTC243453
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3rd Floor-Select Citywalk A-3 District Centre, Saket, New Delhi - 110017
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	February 18, 2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Hitesh Goel Address: C4/1002 the Legend Apartments Sector 57, Gurgaon, Haryana, 122011 Email id: hiteshgoel83@gmail.com Phone No.: 9650333910 Registration No.: IBBI/IPA-001/IP-P-01405/2018 -2019/12224
8.	LAST DATE FOR SUBMISSION OF CLAIMS	March 19, 2020

Notice is hereby given that the Eicher Polaris Private Limited has commenced voluntary liquidation on February 18, 2020.

The stakeholders of Eicher Polaris Private Limited are hereby called upon to submit a proof of their claims, on or before March 19, 2020, to the liquidator at the address mentioned in **Point 7**.

The financial creditors shall submit their proof of claims by electronic means only at liquidator.eppl@kpmg.com. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Hitesh Goel
IBBI/IPA-001/IP-P01405/2018-19/12224

Name and Signature of the Liquidator: **Hitesh Goel Sd/-**

Date: 22nd February, 2020
Place: Gurugram

